

SHAHI): (a) Yes, Sir.

(b) and (c). The notification declaring the intention of the Central Government and inviting objections from the public under subsection (1) of section 4 of the Ancient Monuments and Archaeological Sites and Remains Act, 1958 to protect the following monuments has been issued in the Gazette of India dated 5.12.87.

1. Fire Temple, Diu
2. Towers of Silence, Gangeswar beach, Diu
3. Bangli, a rectangular building nearby the Towers

These monuments will be declared to be of national importance after duly following the procedure laid down under the said Act.

Derailment of Tamil Nadu and G.T. Expresses

6245. PROF. MADHU DANDAVATE: Will the Minister of RAILWAYS be pleased to state:

(a) whether Tamil Nadu Express got derailed about four months back between Nagpur and Amla;

(b) whether the G.T. Express got derailed similarly on February 25, 1988 between Wardha and Warora; and

(c) if so, whether there is any link or conspiracy behind such accidents as well as steps taken to avert similar accidents in future?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) Yes, Sir.

(b) Yes, Sir. But, not in similar circum-

stances.

(c) According to the available information, there seems to be no link or conspiracy behind these accidents. However, final report in the case of Tamil Nadu Express accident and both the Preliminary and Final Reports in respect of G.T. Express accident are still awaited from Commissioners of Railway Safety.

Duties of Nurses in Dr. R.M.L. HOSPITAL

6246. SHRI PARASRAMBHARDWAJ: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a team of the Department of Administrative Reforms and Public Grievances visited Dr. Ram Manohar Lohia Hospital, New Delhi and has submitted its report;

(b) if so, whether the team has made any enquiry regarding the duties of nurses devoting extra hours of work besides their normal duties;

(c) whether the nurses are entitled to draw overtime or other allowances when they put in extra hours of duty as also on public holidays like Republic and Independence day;

(d) if so, whether they have been paid the allowances admissible for performing duties in conferences held in June, October and December, 1987 also; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) Yes Sir, a study team from Department of Administrative Reforms and Public Grievances carried out a study of the working of the Emergency Department only of Dr. Ram

Manohar Lohia Hospital, New Delhi. However, that Department has not submitted its final Report.

(b) to (e). Do not arise in view of answer to (a) above.

[*Translation*]

Teachers' Training Centre at Sagar

6247. SHRI NANDLAL CHOUDHARY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any proposal has been received to set up a training centre for teachers in Sagar or at any other place in Madhya Pradesh; and

(b) if so, the time by which this centre is likely to be set up in Sagar?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) and (b). The University Grants Commission had formulated a scheme to set up Academic Staff Colleges for conducting orientation programmes for newly recruited University and College lecturers. In pursuance of this scheme, proposals to set up Academic Staff Colleges were submitted by the following Universities in Madhya Pradesh:—

- (i) Devi Ahilya University, Indore.
- (ii) Dr. H.S. Gaur University, Sagar.
- (iii) Indira Kala Sangeet Vishwavidyalaya, Khairagarh.
- (iv) Jiwaji University, Gwalior.
- (v) Rani Durgawati Vishwavidyalaya, Jabalpur.

Of these, the UGC has approved the proposals received from the Universities at Indore, Sagar and Jabalpur. The Staff College at the Sagar University started functioning from 20.3.1988.

[*English*]

Andhra Pradesh proposal for Establishment of Bridge Corporation

6248. SHRI BHATTAM SRIRAMAMURTY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government of Andhra Pradesh has sent a proposal for the establishment of a bridge corporation to monitor the construction and maintenance of bridges to Union Government;

(b) if so, the details thereof;

(c) whether Union Government have accepted the proposal; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) to (d). The Government of India had received a letter from Government of Andhra Pradesh for financial support from banks and financial institutions for the construction of bridges. Reserve Bank of India and Industrial Development Bank of India had been consulted. Industrial Development Bank of India expressed that in view of resource constraint of institutions, they would not be able to support bridge construction activity. Reserve Bank of India had pointed out that banks would not be in a position to extend financial support for providing infrastructure facilities. However, banks could grant loans for meeting working capital requirements of the companies who take up contracts for con-